Air Transport Services Ltd. (AIATSL), which would bring down the number of employees in Air India and improve the Aircraft: Employee ratio to 1:92.

## Waving off outstanding loans on airline companies

†2648. SHRI RAGHUNANDAN SHARMA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total amount of loans outstanding on Air India as well as on private air carriers;
- (b) whether it is a fact that Government is considering to waive off these loans to relieve these companies;
  - (c) if so, the reasons therefor;
- (d) whether Government is also considering to take action against these companies and the names of companies against whom action has been taken; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) As on 31.7.2012, the loans taken by Air India amounted to Rs.47,226 crore. Ministry of Civil Aviation does not maintain the information about the loans taken by private airlines.

- (b) No, Sir.
- (c) Does not arise.
- (d) No, Sir.
- (e) Does not arise.

## Undue benefits to Delhi International Airports Ltd.

2649. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has given undue benefits to Delhi International Airports Limited (DIAL); and

<sup>†</sup>Original notice of the question was received in Hindi.